

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 12

IA(I.B.C)/ 1394(MB)2022 IA(I.B.C)/ 4250(MB)2023 IN C.P.
(IB)/119(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Ganesh Trading Co**

Vs

Gannon Dunkerley And Company Ltd

For OC : None Present

For CD : Adv. Amir Arsiwala
Section 9 of IBC

ORDER

- 1.This is a transferred matter from Court I.
- 2.Counsel for CD submits that there is an application for perjury and contempt. The matter was already listed on 01.05.2024 by Court I. In view of the above, **list on 01.05.2024 for hearing all the IAs as well as main C.P.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)